

COURT NO. 01
DIVISION BENCH- I
HON'BLE THE CHIEF JUSTICE
HON'BLE MR.JUSTICE TUSHAR RAO GEDELA

NOTE:CM APPL.20412/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -15134/2023 LISTED AT ITEM NO.26

COURT NO. 37
HON'BLE MR.JUSTICE VIBHU BAKHRU
HON'BLE MR.JUSTICE TUSHAR RAO GEDELA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,, PLEASE CONTACT,
MS.MRIDULA SHARMA(PH 9650908783) COURT MASTER TO HON'BLE MR.JUSTICE VIBHU BAKHRU]

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cmmridulasharma.dhc@gov.in
courtmaster253@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	CM APPL. 20603/2025 CM APPL. 20604/2025 CM APPL. 20605/2025 REVIEW PET. 208/2025 In LPA-1247/2024(Disposed off case)	MANISH DABAS V/s DELHI DEVELOPMENT AUTHORITY AND ORS.	DHRUV CHAWLA	
		OTHER DETAILS OF ADVOCATES: DHRUV CHAWLA (DCLAWOFFICES9408@GMAIL.COM)(9815312248)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) DHRUV CHAWLA(DCLAWOFFICES9408@GMAIL.COM)(9815312248)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) NISHANT(NISHANTSK9595@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)		

07.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 37
DIVISION BENCH - II
HON'BLE MR. JUSTICE VIBHU BAKHRU
HON'BLE MR. JUSTICE TEJAS KARIA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,, PLEASE CONTACT,
MS.MRIDULA SHARMA(PH 9650908783) COURT MASTER TO HON'BLE MR.JUSTICE VIBHU BAKHRU]

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harikishan.berwa@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
95	RFA(COMM)-197/2025 CM APPL. 20528/2025 CM APPL. 20529/2025 CM APPL. 20530/2025	CRAFT WORLD EVENTS PVT LTD AND ANR V/s ALAMDAR EXHIBITION AND INTERIOR DECORATOR COMPANY AND ORS	SAURABH AGARWAL	subject to office objection
		OTHER DETAILS OF ADVOCATES:		

NOTE:CM APPL.20411/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -334/2023 LISTED AT ITEM NO.31

NOTE:CM APPL.20410/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -2401/2025 LISTED AT ITEM NO.02

COURT NO. 42
HON'BLE MS.JUSTICE PRATHIBA M. SINGH
HON'BLE MR.JUSTICE NAVIN CHAWLA
HON'BLE MR.JUSTICE C.HARI SHANKAR

NOTE:CM APPL.20428/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-10363/2021 LISTED AT ITEM NO.01

COURT NO. 42
DIVISION BENCH- III
HON'BLE MS.JUSTICE PRATHIBA M. SINGH
HON'BLE MR.JUSTICE RAJNEESH KUMAR GUPTA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT,
MS. SAPHALTA BHATI (MOB:-7428238686) COURT MASTER TO HON'BLE MS. JUSTICE PRATHIBA M. SINGH.]

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Meeting No. 1669 92 0249

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NOTE: Counsels and Litigants may send their apperances through the following
link/form. This form shall be available during Court hearing days
from 09:00 A.M - 04:30 P.M..

<https://forms.gle/LszUZHy9YMBfTrAu7>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
76	CUSAA-63/2025 CM APPL. 20591/2025 CM APPL. 20592/2025	MICROSOFT LICENSING GP V/s COMMISSIONER OF CUSTOMS IMPORT NEW DELHI	TARUN KUMAR SOBTI	
		OTHER DETAILS OF ADVOCATES: POOJA SHARMA (ADVPOOJASHARMA@OUTLOOK.COM)(9958211866)(PETITIONER) SANJEEV (SANJEEVNARULA.CGSC@GMAIL.COM)(0)(RESPONDENT)		
77	FAO (COMM)-91/2025 CM APPL. 20542/2025 CM APPL. 20543/2025	SHIKHA GHOSH V/s AXIS BANK LTD. & ANR.	ANKIT KASHYAP	
		OTHER DETAILS OF ADVOCATES:		

78	W.P.(C)-4454/2025 CM APPL. 20587/2025 CM APPL. 20588/2025	ANURAG DALMIA V/s ADDITIONAL DIRECTOR GENERAL (ADJUDICATION)	SUJATHA N. SHIROLKAR	
		OTHER DETAILS OF ADVOCATES: SUJATHA N. SHIROLKA(SUJATHA_SHIROLKAR@YAHOO.CO.IN)(9212092763)(PETITIONER) SONU BHATNAGAR(BHATNAGARSONU@GMAIL.COM)(0)(RESPONDENT)		
79	W.P.(C)-4455/2025 CM APPL. 20589/2025 CM APPL. 20590/2025	DEVANSH WIRE AND CABLES PRIVATE LIMITED V/s JOINT COMMISSIONER, CGST DELHI - EAST & ORS.	ANTIK MAJUMDER	
		OTHER DETAILS OF ADVOCATES: ANTIK MAJUMDER(ADVANTIKMAJUMDER@GMAIL.COM)(9910223883)(PETITIONER) JOINT COMMISSIONER, CGST DELHI - EAST & ORS.(GSTDELHIEAST.LEGAL@GMAIL.COM; COMM-R-CEXDEL1@NIC.IN; UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
80	W.P.(C)-5143/2015	H.N. SHARMA & ANR V/s THE LT. GOVERNOR, GOVT. OF NCT OF DELHI & ANR	YEESHU JAIN, JYOTI TYAGI, SOBHANA TAKIAR	
		OTHER DETAILS OF ADVOCATES:		

NOTE:CM APPL.20414/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -1963/2025 LISTED AT ITEM NO.40

NOTE:CM APPL.20413/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -10318/2024 LISTED AT ITEM NO.34

COURT NO. 04
DIVISION BENCH-IV
HON'BLE MR.JUSTICE NAVIN CHAWLA
HON'BLE MS.JUSTICE RENU BHATNAGAR

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dhc.court2102@gmail.com

All counsels are requested to send their appearance through this form.

<https://forms.gle/k1o4ruPqPt5hgFQJ9>

This form shall be available on all court hearing days from 10:00 AM to 05:00 PM.
Counsels are requested to fill this form only once.
The first submission shall be treated as final.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
123	CONT.CAS(C)-534/2025 CM APPL. 20478/2025	VERMEET SINGH TANEJA V/s JASMEET KAUR	PREETI SINGH	
		OTHER DETAILS OF ADVOCATES: PREETI SINGH(PREETISINGH1324@GMAIL.COM)(9312411311)(PETITIONER) JASMEET(JASMEETKAUR0415@GMAIL.COM)(0)(RESPONDENT)		
124	MAT.APP.(F.C.)-135/2025 CM APPL. 20493/2025 CM APPL. 20494/2025 CM APPL. 20495/2025 CM APPL. 20496/2025	SACHIN KUMAR DAKSH V/s MAMTA GOLA & ORS.	SACHIN KUMAR DAKSH	
		OTHER DETAILS OF ADVOCATES:		
125	CM APPL. 19886/2025 In RFA(COMM)-452/2024	SUPERMARCHE 37 TRADERS LLP V/s KAPOOR SONS AND CO	UMANG TYAGI, RAJENDER KUMAR AGGARWAL	
		OTHER DETAILS OF ADVOCATES: UMANG TYAGI, NIKITA ANAND(OFFICE@UMANGTYAGI.COM)(9999178173)(PETITIONER) SD(SDIMHQ5@GMAIL.COM)(0)(RESPONDENT) UMANG TYAGI, SIDDHARTH SHARMA(OFFICE@UMANGTYAGI.COM)(9999178173)(PETITIONER) PRAMOD (PRAMOD.GOYAL@MOVETIMECINEMAS.CO.IN)(0)(RESPONDENT) S (S.GOE16@YAHOO.COM)(0)(RESPONDENT) RAJENDER KUMAR AGGARWAL(PRAMODTHKUR@GMAIL.COM)(9911145544)(RESPONDENT)		
126	RFA(COMM)-201/2025 CM APPL. 20539/2025 CM APPL. 20540/2025 CM APPL. 20541/2025	NIRMAL DEVI V/s M/S KIRAN ROADWAYS PVT. LTD. & ORS.	RAVI PARTAP SINGH BHATTI	
		OTHER DETAILS OF ADVOCATES: RPS BHATTI (RPSBHATTI37@GMAIL.COM)(9810568180)(PETITIONER) VARUN GUPTA(GUPTA.VARUN1@GMAIL.COM)(0)(RESPONDENT) KIRAN (<u>DELHI@KIRANROADWAYS.IN</u>)(0)(RESPONDENT)		

SUPPLEMENTARY CAUSE LIST

127	W.P.(C)-4453/2025 CAV 136/2025 CM APPL. 20584/2025 CM APPL. 20585/2025 CM APPL. 20586/2025	DELHI JAL BOARD V/s SH O P GAUD	ASHISH KUMAR, OM PRAKASH GAUD	subject to office objection
		OTHER DETAILS OF ADVOCATES: O P GAUD(OPGAUD@GMAIL.COM)(0)(RESPONDENT)		
FOR ADMISSION				
128	MAT.APP.(F.C.)-136/2025 CM APPL. 76632/2024	UPINDER KAUR MALHOTRA V/s CAPT TEGHJEET SINGH MALHOTRA AND ANR	NANDINI SEN	
		OTHER DETAILS OF ADVOCATES:		
AFTER NOTICE MISC. MATTERS				
129	FAO(OS)-118/2023 CM APPL. 58899/2023 WITH FAO(OS) 119/2023	ROMA MARWAH V/s SIMRAN KANWAR & ORS.	UJAS KUMAR, DAMINI CHAWLA, VARUN SARIN, ABHEY NARULA, KARAN NAGRATH, MAREESH PRAVIR SAHAY	
		OTHER DETAILS OF ADVOCATES: DAMINI CHAWLA(DAMINICHAWLA01@GMAIL.COM)(9953986249)(RESPONDENT) VARUN SARIN(VARUNSARIN4@GMAIL.COM)(9910160045)(RESPONDENT) ABHEY NARULA(NARULAABHEY@GMAIL.COM)(9999821737)(RESPONDENT) KARAN NAGRATH(KARAN@SPNLEGAL.COM)(9810552424)(RESPONDENT) VARUN SARIN(VARUNSARIN4@GMAIL.COM)(9910160045)(RESPONDENT) MAREESH PRAVIR SAHAY(MAREESH.SAHAY@GMAIL.COM)(9899000923)(PETITIONER)		
130	FAO(OS)-119/2023 CM APPL. 58902/2023	SAHIL MARWAH & ANR. V/s SIMRAN KANWAR & ORS.	ABHEY NARULA, DAMINI CHAWLA, VARUN SARIN, KARAN NAGRATH, MAREESH PRAVIR SAHAY	
		OTHER DETAILS OF ADVOCATES: DAMINI CHAWLA(DAMINICHAWLA01@GMAIL.COM)(9953986249)(RESPONDENT) VARUN SARIN(VARUNSARIN4@GMAIL.COM)(9910160045)(RESPONDENT) KARAN NAGRATH(KARAN@SPNLEGAL.COM)(9810552424)(RESPONDENT) VARUN SARIN(VARUNSARIN4@GMAIL.COM)(9910160045)(RESPONDENT) MAREESH PRAVIR SAHAY(MAREESH.SAHAY@GMAIL.COM)(9899000923)(RESPONDENT)		
131	W.P.(C)-11273/2024	GS197412X VEHICLE MECHANIC AJAY KUMAR SINGH V/s UNION OF INDIA AND ORS.	ANIL KUMAR DWIVEDI	
		OTHER DETAILS OF ADVOCATES: ANIL KUMAR DWIVEDI(ANIL250386@GMAIL.COM)(9450819115)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		

NOTE:CM APPL.20393/2025 SHALL BE TAKEN UP ALONGWITH EFA(OS) -1/2021 LISTED AT ITEM NO.11

COURT NO. 05
 DIVISION BENCH-V
 HON'BLE MR.JUSTICE C.HARI SHANKAR
HON'BLE MR.JUSTICE AJAY DIGPAUL

NOTE 1: Learned Counsel are requested to provide electronic copies of compilations of judgments/written submissions at least 24 hours in advance of the hearing, by way of email to the Court Master [cmpraveenkumar.dhc@gov.in] and Court Master (vikram.224@dhc.nic.in). The compilations should be indexed (alongwith relevant para numbers of judgments specifically mentioned), bookmarked and OCR compatible. They should not be marked or highlighted.

Note 2: Please note that ordinarily no adjournment would be granted in cases which are ripe for hearing.

Note 3: In matters in which there is an earlier order directing the matter to be listed for hearing or for disposal, no adjournment will be granted unless a requested for adjournment is circulated a day in advance to [cmpraveenkumar.dhc@gov.in] and Court Master (vikram.224@dhc.nic.in). or an adjournment slip is filed a day in advance, specifying the ground of adjournment.

NOTE 4: LEARNED COUNSEL ARE REQUESTED TO OBTAIN THE ELECTRONIC COPY OF THE COURT RECORDS IN ADVANCE, TO FACILITATE HEARING.

NOTE 5: SUBJECT TO AVAILABILITY OF TIME, REGULAR MATTERS WOULD BE TAKEN UP AFTER THE MISCELLANEOUS BOARD IS OVER.

NOTE 6: Pass Over matters in the Supplementary list would be called out before the Advance list is taken up.

NOTE 7: Presence of Advocates/parties who appear virtually would not be marked if their camera is switched off.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
58	CONT.CAS(C)-535/2025 CM APPL. 20544/2025	MONISH GUJRAL & ORS. V/s KUVAM GUJRAL & ORS.	SHREYA SETHI	
		OTHER DETAILS OF ADVOCATES: SHREYA SETHI(SHREYASETHI093@GMAIL.COM)(9818666566)(PETITIONER) SHREYA SETHI (SHREYASETHI093@GMAIL.COM)(9818666566)(PETITIONER) ASHIM(GUJRALASHIM1@GMAIL.COM)(0)(RESPONDENT) KUVAM (GUJRALKUVAM287@GMAIL.COM)(0)(RESPONDENT) KUVAM (GUJRALKUVAM287@GMAIL.COM)(0)(RESPONDENT)		
59	RFA(COMM)-199/2025 CM APPL. 20532/2025 CM APPL. 20533/2025 CM APPL. 20534/2025 CM APPL. 20535/2025 CM APPL. 20536/2025	CONNAUGHT PLAZA RESTAURANTS PVT LTD V/s CBRE SOUTH ASIA PVT. LTD	RAHUL SAGAR SAHAY	
		OTHER DETAILS OF ADVOCATES:		
60	CM APPL. 20477/2025 In W.P.(C)-3599/2023	MOHIT KUMAR V/s SASHASTRA SEEMA BAL	NITISH CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: R S KUNDU AND NITISH CHAUDHARY(NITISHCY@GMAIL.COM)(9810575121)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) R S KUNDU AND NITIS CHAUDHARY(NITISHCY@GMAIL.COM)(9810575121)(PETITIONER) VIRENDER SINGH(VIRENDERSINGHCHARAK@GMAIL.COM)(0)(RESPONDENT)		
61	W.P.(C)-3548/2025 CM APPL. 16585/2025 CM APPL. 16586/2025 CM APPL. 16587/2025	LAKSMI KUMARI AND ORS V/s UNION OF INDIA AND ANR	NITIKA DUHAN	
		OTHER DETAILS OF ADVOCATES:		

		NITIKA DUHAN(NITIKADUHAN10@GMAIL.COM)(9168006356)(PETITIONER) DHC PROSECUTIONED, UNION OF INDIA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM, UOIDTHC@GMAIL.COM)(1123384193)(RESPONDENT)		
62	W.P.(C)-4438/2025 CM APPL. 20501/2025	SMT RAJKUMARI WIDOW D/O LATE SHYAM SARAN STNGH V/s UNION OF INDIA AND ORS	MANOJ KUMAR	
		OTHER DETAILS OF ADVOCATES: MANOJ KUMAR GUPTA(GUPTAMANOJ50@YAHOO.COM)(9718451126)(PETITIONER) UOI(UOIDTHC@GMAIL.COM, OFFICEFMR@GOV.IN, CPRO.NR@GMAIL.COM)(0)(RESPONDENT)		
63	W.P.(C)-4445/2025	EX CT/GD RAVI V/s UOI & ORS	ANIL KUMAR TRIVEDI	
		OTHER DETAILS OF ADVOCATES: A.K.TRIVEDI(ADVOCATEAKTRIVEDI@GMAIL.COM)(9810793387)(PETITIONER) UNION OF INDIA(UOIDTHC@GMAIL.COM)(1123384193)(RESPONDENT)		
64	W.P.(C)-4446/2025	KALU HOWLADAR V/s UNION OF INDIA & ORS.	SAAHILA LAMBA	subject to office objection
		OTHER DETAILS OF ADVOCATES: SAAHILA KAUR LAMBA(SAAHILALAMBA@GMAIL.COM)(9818153010)(PETITIONER) UNION OF INDIA(UOIDTHC@GMAIL.COM)(1123384193)(RESPONDENT)		
FOR ADMISSION				
65	FAO(OS)-147/2024 CM APPL. 65259/2024	RUCHIR MODI V/s BINA MODI & ORS.	ANURADHA DUTT, VIKAS MEHTA	
		OTHER DETAILS OF ADVOCATES: ANURADHA DUTT, CHAITNYA KAUSHIK(CHAITANYA.KAUSHIK@DMD.LAW)(9910044138)(PETITIONER) RUCHIR(RUCHIR@MODI.GLOBAL)(0)(PETITIONER) DR(DRBINAMODI-GPI@MODI-ENT.COM)(0)(RESPONDENT) C MODI(CMODI@KKMODI.EDU.IN)(0)(RESPONDENT) SAMIR(SAMIR.MODI@GMAIL.COM)(0)(RESPONDENT) CHAITANAYA KAUSHIK(CHAITANYA.KAUSHIK@DMD.LAW)(9910044138)(PETITIONER) AMITA.KATRAGADDA(AMITA.KATRAGADDA@CYRILSHROFF.COM)(0)(RESPONDENT) GYANENDRA (GYANENDRA.KUMAR@CYRILSHROFF.COM)(0)(RESPONDENT) SHIKHA (SHIKHA.TANDON@CYRILSHROFF.COM)(0)(RESPONDENT) SURABHI(SURABHI.KHATTAR@CYRILSHROFF.COM)(0)(RESPONDENT) RISHI(RISHI@AGLAW.IN)(0)(RESPONDENT) NIYATI(NIYATI@AGLAW.IN)(0)(RESPONDENT) PRATHAM(PRATHAM@AGLAW.IN)(0)(RESPONDENT) MANALI SINGHAL(MANALISINGHAL@YAHOO.CO.IN)(0)(RESPONDENT) PREETI (PREETIKADWIVEDI@GMAIL.COM)(0)(RESPONDENT) SHIKHA(SHIKHA-MODICARE@MODI-ENT.COM)(0)(RESPONDENT) ANGAD(ANGAD@DUAASSOCIATES.COM)(0)(RESPONDENT) SUMAN YADAV(EMAIL.SUMANYADAV@GMAIL.COM)(0)(RESPONDENT) VIKAS MEHTA (MEHTAVIKAS@HOTMAIL.COM)(9810536903)(PETITIONER) VIKAS MEHTA (MEHTAVIKAS@HOTMAIL.COM)(9810536903)(PETITIONER)		
66	W.P.(C)-2533/2025 CM APPL. 11959/2025	UNION OF INDIA & ORS. V/s MAJOR GENERAL DHIRAJ MOHAN	ABHIGYAN SIDDHANT	
		OTHER DETAILS OF ADVOCATES: ABHIGYAN SIDDHANT(MAIL@ABHIGYANSIDDHANT.COM)(9999999045)(PETITIONER) INDRA SEN SINGH(ISSINGH@YAHOO.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
67	W.P.(C)-4995/2022	KAILASH MANDAL V/s DIRECTOR GENERAL CENTRAL INDUSTRIAL SECURITY FORCE & ORS.	P SURESHAN	
		OTHER DETAILS OF ADVOCATES: SURESH (SURESHANDELHI@GMAIL.COM)(9818083219)(PETITIONER) UNION OF INDIA (UOIDTHC@GMAIL.COM)(1123384193)(RESPONDENT)		
68	W.P.(C)-6319/2023 CM APPL. 24814/2023 CM APPL. 13272/2025	KIRAN KUMAR V/s UNION OF INDIA & ANR. & ORS.	ABHAY KUMAR BHARGAVA, PRATIMA NAIN LAKRA	
		OTHER DETAILS OF ADVOCATES: ABHAY KUMAR BHARGAVA(ABHAYBHARGAVA84@GMAIL.COM)(9015543437)(PETITIONER) UNION OF INDIA(UOIDTHC@GMAIL.COM)(1123384193)(RESPONDENT) TARUN RANA(TARUNRANA1027@YAHOO.CO.IN)(0)(PETITIONER) PRATIMA N. LAKRA()(9968324260)(RESPONDENT)		

SUPPLEMENTARY CAUSE LIST

69	W.P.(C)-13323/2023	LOVEJEET KUMAR V/s UNION OF INDIA AND ORS	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES:		
70	W.P.(C)-2792/2025 CM APPL. 13308/2025	DHEERENDRA PRATAP SINGH V/s UNION OF INDIA & ORS.	SAAHILA LAMBA	
		OTHER DETAILS OF ADVOCATES: SAAHILA KAUR LAMBA(SAAHILALAMBA@GMAIL.COM)(9818153010)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
71	W.P.(C)-2814/2025 CM APPL. 13388/2025	GOPAL SHARMA V/s DELHI HIGH COURT THROUGH THE REGISTRAR GENERAL	NAND KISHORE AGGARWAL	subject to office objection
		OTHER DETAILS OF ADVOCATES: N K AGGARWAL(ADVNKAGGARWAL@GMAIL.COM)(9818342898)(PETITIONER) CHETAN(OFFICE@CHETANLOKURLAW.COM)(0)(RESPONDENT)		
FOR DISPOSAL				
72	FAO(OS) (COMM)-36/2025 CM APPL. 12729/2025 CM APPL. 12731/2025	SH. VINAY JAIN V/s SH. RAKESH JAIN & ORS.	VAISHNAVI ARORA, VAISHNAVI ARORA	
		OTHER DETAILS OF ADVOCATES: SACHIN ARORA (SACHINARORA5366@GMAIL.COM)(9999009339)(PETITIONER) SACHIN ARORA (SACHINARORA5366@GMAIL.COM)(9999009339)(PETITIONER) SACHIN ARORA (SACHINARORA5366@GMAIL.COM)(0)(RESPONDENT) RAJESH (ADVOCATERAJESHRAIINA@HOTMAIL.COM)(0)(RESPONDENT) RAJESH (ADVOCATERAJESHRAIINA@HOTMAIL.COM)(0)(RESPONDENT) VAISHNAVI ARORA(VAISHNAVIARORA24@GMAIL.COM)(9717920475)(PETITIONER)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
73	W.P.(C)-2401/2020 CM APPL. 8394/2020 CM APPL. 54405/2022	SHASHI SHANKAR UPADHYAY AND ORS. V/s UNION OF INDIA AND ORS.	MS. PALLAVI AWASTHI, PALLAVI AWASTHI	
		OTHER DETAILS OF ADVOCATES: MS. PALLAVI AWASTHI()(9717359636)(PETITIONER) PALLAVI AWASTHI(MAHNDIYANASSOCIATES@GMAIL.COM)(9717359636)(PETITIONER) MS. PALLAVI AWASTHI()(9717359636)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) ANIL SONI(ANILSONI.CGSC@GMAIL.COM)()(RESPONDENT) ANIL SONI(ANILSONI.CGSC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		

NOTE:CM APPL.20403/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) –3158/2023 LISTED AT ITEM NO.23

NOTE:CM APPL.20416/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) –17055/2024 LISTED AT ITEM NO.37

COURT NO. 34
 DIVISION BENCH-VI
 HON'BLE MR.JUSTICE SUBRAMONIUM PRASAD
HON'BLE MR.JUSTICE HARISH VAIDYANATHAN SHANKAR

NOTE: IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

NOTE: COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

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pankaj.shukla@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
68	RFA(COMM)-198/2025 CM APPL. 20531/2025	MOHD SUHAIL AND ORS V/s ANITA GULATI AND ORS	LAKSHAY SHARMA	
		OTHER DETAILS OF ADVOCATES:		
69	RFA(COMM)-200/2025 CM APPL. 20537/2025 CM APPL. 20538/2025	SANDEEP V/s NARESH KUMAR	RAJESH PATHAK	
		OTHER DETAILS OF ADVOCATES:		
FOR ADMISSION				
70	RFA(COMM)-202/2025 CM APPL. 13706/2025 CM APPL. 19651/2025 CM APPL. 19652/2025	M/S KANHIYA LAL PRAKASH KUMAR V/s M/S AJM HOUSING PVT. LTD.	KESHAV KUMAR VERMA	
		OTHER DETAILS OF ADVOCATES: KESHAV KR VERMA(ADVOCATEKEHSAV.VERMA@GMAIL.COM)(8588938588)(PETITIONER) LIBERHAN LAW OFFICE(LIBERHANLAWOFFICE@GMAIL.COM)(0)(RESPONDENT)		

NOTE:CM APPL.20176 & 20179/2025 SHALL BE TAKEN UP ALONGWITH FAO(OS) (COMM)-132/2024 LISTED AT ITEM NO.46

COURT NO. 43
HON'BLE MR. JUSTICE PRATEEK JALAN

NOTE: "THE COUNSEL AND LITIGANTS ARE REQUESTED TO KEEP THE PDF PAGE NUMBERS OF THEIR RESPECTIVE CASES IN ACCORDANCE WITH THE COURT FILE READY WITH THEM DURING THE HEARING/ARGUMENTS OF THEIR CASES FOR THE CONVENIENCE OF THE HON'BLE COURT AND SMOOTH FUNCTIONING OF THE COURT PROCEEDINGS.

NOTE: "COUNSEL AND LITIGANTS WHO ARE APPEARING THROUGH VIDEO CONFERENCING MODE ARE REQUESTED TO ADHERE TO VIDEO CONFERENCING RULES 2021."

NOTE: "NO MENTIONING WILL BE ENTERTAINED UNLESS REPRESENTED EITHER BY ALL COUNSELS FOR THE PARTIES OR BY ALL THE LITIGANTS AT THE TIME OF MENTIONING."

NOTE: "PASSED-OVER MATTERS OF THE SUPPLEMENTARY LIST WILL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST, UNLESS SPECIFICALLY DIRECTED."

NOTE: IN THE ADVANCE LIST, MATTERS WILL BE TAKEN UP IN THE FOLLOWING ORDER:-

- (a) "FRESH MATTERS AND APPLICATIONS;
- (b) "FOR ADMISSION" MATTERS;
- (c) MATTERS WHICH ARE MARKED AS "EXPEDITED MATTERS" OR "SPECIALLY DIRECTED MATTERS".
- (d) "AFTER NOTICE MISCELLANEOUS MATTERS" WILL BE TAKEN UP CHRONOLOGICALLY.

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[sanjoyojha73@gmail.com](mailto:sanjjoyojha73@gmail.com)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES INVOLVING DIFFERENTLY-ABLED PERSONS				
58	W.P.(C)-4452/2025 CM APPL. 20572/2025 CM APPL. 20573/2025	SHRIKANT V/s INDIAN INSTITUTE OF TECHNOLOGY DELHI AND ORS.	MAYANK YADAV	
		OTHER DETAILS OF ADVOCATES: SHREY YADAV, MAYANK YADAV(EPOST2MAYANK@GMAIL.COM, ADVOCATESHREY5@GMAIL.COM)(9598876666)(PETITIONER) LEGAL BUREAU UGC, AJ MITA, AKURUP(LEGALBUREAUUGC@GMAIL.COM, AJMITRA@GMAIL.COM, OFFICE@AKURUP.COM)(0)(RESPONDENT) UNION OF INDIA, UGC, SECY MOP(UOIDHC@GMAIL.COM, CM.UGC@NIC.IN, SECY_MOP@NIC.IN)(1123384193)(RESPONDENT)		
FRESH MATTERS & APPLICATIONS				
59	CM APPL. 20513/2025 In W.P.(C)-11576/2022	BALE RAM KASHYAP V/s UNION OF INDIA & ORS.	JOGY SCARIA, RAJESH KUMAR GOGNA, ANANYA DE	
		OTHER DETAILS OF ADVOCATES: JOGY SCARIA(ADVJOGY@GMAIL.COM)(9953001696)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) JOGY SCARIA(JOGY@GMAIL.COM)(9953001696)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(8174843807)(RESPONDENT) ANANYA DE(ANANYA16DE@GMAIL.COM)(9953787794)(PETITIONER)		

60	CM APPL. 20505/2025 In W.P.(C)-12601/2023	ALL INDIA AIRCRAFT MAINTENANCE ENGINEERING UNION V/s AIR INDIA ENGINEERING SERVICES LIMITED	ASHOK KUMAR SINGH, AJAY PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: ASHOK K SINGH(INFO@AEGISLEGALLP.COM)(9810515155)(PETITIONER) AIESL(CS.AIESL@AIESL.IN)()(RESPONDENT) ASHOK K SINGH(INFO@AEGISLEGALLP.COM)(9810515155)(PETITIONER) AIESL(CS.AIESL@AIESL.IN)(0)(RESPONDENT) ASHOK KUMAR SINGH(AEGISLEGALLP@GMAIL.COM)(9810515155)(PETITIONER) AJAY PRATAP SINGH(AJAY.SINGH24380@GMAIL.COM)(9953947026)(RESPONDENT)		
61	W.P.(C)-4440/2025 CM APPL. 20506/2025 CM APPL. 20507/2025	SUSHILA VEL V/s AIRPORT AUTHORITY OF INDIA & ANR.	PRANAYNATH JHA	
		OTHER DETAILS OF ADVOCATES: PRANAYNATH JHA(PNJADVOCATEUS@GMAIL.COM)(9871353080)(PETITIONER) AIRPORT AUTHORITY OF INDIA, UOI(DIGVIJAYRAI@REDIFFMAIL.COM, UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
62	W.P.(C)-4456/2025 CM APPL. 20593/2025	VIKASH KUMAR V/s LIFE INSURANCE CORPORATION OF INDIA	SUMIT KUMAR	
		OTHER DETAILS OF ADVOCATES: SUMIT KUMAR(SUMIT.LAW89@GMAIL.COM)(9911247063)(PETITIONER) KAMAL N CO.(KAMALNCO@GMAIL.COM)(0)(RESPONDENT)		

NOTE:CM APPL.20450/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -2268/2017 LISTED AT ITEM NO.07
NOTE:CM APPL.20451/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -10857/2023 LISTED AT ITEM NO.29

COURT NO. 49
HON'BLE MR.JUSTICE ANUP JAIRAM BHAMBHANI

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
97	RC.REV.-125/2025 CM APPL. 20497/2025 CM APPL. 20498/2025 CM APPL. 20499/2025	NAND KISHORE V/s ROHIT SAMHOTRA	RAJ KUMAR	subject to office objection
		OTHER DETAILS OF ADVOCATES: VINOD KUMAR(VK1253352@GMAIL.COM)(9899284364)(PETITIONER) ROHIT SAMHOTRA(ROHITSAMHOTRA@GMAIL.COM)(0)(RESPONDENT)		
98	CM APPL. 20602/2025 In RFA-464/2023 WITH RFA 465/2023	KAVITA THROUGH PREMWATI V/s MOHAN LAL & ANR.	TUSHAR MAHAJAN, MANIKANT SINGHAL	
		OTHER DETAILS OF ADVOCATES: TUSHAR MAHAJAN, BHAVAN MAHAJAN(ADVOCATETUSHARMAHAJAN@GMAIL.COM)(8802290930)(PETITIONER) MEENAKSHI AGARWAL(MEDILAWS4@GMAIL.COM)(9810218010)(PETITIONER)		
99	RFA-327/2025 CM APPL. 20480/2025 CM APPL. 20481/2025	BINITA GUPTA AND ANR V/s MANISH KUMAR JHA	GAGAN DEEP SHARMA	subject to office objection
		OTHER DETAILS OF ADVOCATES: R()(9990333933)(RESPONDENT)		

100	RFA-328/2025 CM APPL. 20579/2025	ANIL KUMAR GAUTAM V/s RAM LAL SAI	MOHAMMAD ANAS	
		OTHER DETAILS OF ADVOCATES: PRADEEP CHAUDHARY()(9990535912)(PETITIONER)		
101	RFA-329/2025 CM APPL. 20596/2025 CM APPL. 20597/2025 CM APPL. 20598/2025	VEER WATI V/s PISTI DEVI	ABHIMANYU	
		OTHER DETAILS OF ADVOCATES: ABHIMANYU(ABHIMANYUANDASSOCIATES@GMAIL.COM)(9717960907)(PETITIONER) NARENDER SHARMA (NARENDERSHARMA634@GMAIL.COM)(0)(RESPONDENT)		
102	TR.P.(C.)-54/2025 CM APPL. 20555/2025	INDO ARYA LOGISTICS V/s HARYANA STATE COOPERATIVE SUPPLY AND MARKETING FEDERATION LIMITED (HAFED) & ANR.	RAJESH BANATI	
		OTHER DETAILS OF ADVOCATES: RAJESH BANATI(RAJESHBANATI@YAHOO.CO.IN)(9810294894)(PETITIONER) AGMHAREDELHI(AGMHAREDELHI@YAHOO.COM)(0)(RESPONDENT) DGMHHAFED DELHI(DGMHHAFEDDELHI@YAHOO.COM)(0)(RESPONDENT) SACHIN(SACHIN@SYSPACK.CO.IN)(0)(RESPONDENT)		

NOTE:CM APPL.20248/2025 SHALL BE TAKEN UP ALONGWITH TR.P. (C) -68/2024 LISTED AT ITEM NO.45
NOTE:CM APPL.20253/2025 SHALL BE TAKEN UP ALONGWITH RC.REV.-73/2020 LISTED AT ITEM NO.16
NOTE:CM APPL.20385/2025 SHALL BE TAKEN UP ALONGWITH RFA-87/2024 LISTED AT ITEM NO.32
NOTE:CM APPL.20609/2025 SHALL BE TAKEN UP ALONGWITH RFA-191/2024 LISTED AT ITEM NO.79

COURT NO. 30
HON'BLE MR.JUSTICE SANJEEV NARULA

NOTE: "SUPPLEMENTARY PASSED OVER MATTERS WILL BE TAKEN UP JUST AFTER THE SUPPLEMENTARY LIST
IS OVER."

[NOTE:1. IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,
PLEASE CONTACT, MR.NANDAN SINGH(9319815952) ,COURT MASTER TO HON'BLE MR. JUSTICE SANJEEV NARULA.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
124	W.P.(CRL)-1124/2025 CRL.M.A. 10734/2025 CRL.M.A. 10735/2025	SUMIT GUPTA V/s UNION OF INDIA & ORS.	ARJUN PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: ARJUN PRATAP SINGH(ARJUN.PSINGH1707@GMAIL.COM)(8802266662)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 11/2024)
AFTER NOTICE MISC. MATTERS				
125	CRL.REV.P.-97/2021 CRL.M.A. 3130/2021	KARUNA & ANR. V/s SURESH KUMAR NAIR	NIDHI MOHAN PARASHAR, AMITESH GAURAV	
		OTHER DETAILS OF ADVOCATES: NIDHI MOHAN PARASHAR & SAJAL MANCHANDA(NIDHIMOHANPARSHAR@GMAIL.COM)(9953899908)(PETITIONER) AMITESH GAURAV(AMITESHGHAURAV@GMAIL.COM)(9212750328)(RESPONDENT)		

NOTE: CRL.M.A.10732/2025 SHALL BE TAKEN UP ALONGWITH CRL.M.C.-1866/2025 LISTED AT ITEM NO.17

COURT NO. 07
HON'BLE MR.JUSTICE MANOJ KUMAR OHRI

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MEETING ID : 2528 229 8537

NOTE : ALL COUNSEL FOR THE PARTIES,LITIGANTS AND IO ARE REQUESTED TO KEEP THEIR MIC ON MUTE MODE TILL THEIR MATTER IS CALLED.

NOTE: PLEASE GIVE APPEARANCE IN THE CHAT BOX OF VC AS FOLLOWS

ITEM NO:-

CASE NO:-

NAME OF COUNSEL APPEARING FOR :-

MOB. NO:-

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cmpankajgoel.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
53	CM APPL. 20600/2025 CM APPL. 20601/2025 In CM(M)-152/2021	NEW DELHI MUNICIPAL COUNCIL V/s RABI GHOSH	SRIHARSHA PEECHARA, TARUN KHANNA, MRITUNJAY KUMAR SINGH, TARUN KHANNA	
		OTHER DETAILS OF ADVOCATES: HARSH PEECHARA(SHPEECHARA@GMAIL.COM)(9717466788)(PETITIONER) SRIHARSHAPEECHARA(SHPEECHARA@GMAIL.COM)(9717466788)(PETITIONER) RABI GHOSH(GHOSHRABI216@GMAIL.COM)(9810014123)(RESPONDENT) AJAY(AJAYHARSHANA@GMAIL.COM)()(RESPONDENT) TARUN KHANNA & ASSOCIATES(T.KHANNA@YMAIL.COM)(9650446866)(RESPONDENT) SHPEECHARA(SHPEECHARA@GMAIL.COM)(0)(RESPONDENT) MRITUNJAY KUMAR SINGH(LAWYERMATTY@GMAIL.COM)(9582634444)(RESPONDENT) TARUN KHANNA(T.KHANNA@YMAIL.COM)(9650446866)(RESPONDENT)		
54	LA.APP.-76/2025 CM APPL. 20547/2025 CM APPL. 20548/2025 CM APPL. 20549/2025 CM APPL. 20550/2025 CM APPL. 20551/2025	MUNICIPAL CORPORATION OFDELHI V/s BALWAN SINGH & ORS.	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER) SUKHDA(SUKHDA.17@GMAIL.COM)(0)(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT) SANJAY(PATHAKSANJAKUMAR@GMAIL.COM)(0)(RESPONDENT) CPWD(CPWD_DGW@NIC.IN)(0)(RESPONDENT)		
55	LA.APP.-77/2025 CM APPL. 20556/2025 CM APPL. 20557/2025 CM APPL. 20558/2025 CM APPL. 20559/2025 CM APPL. 20560/2025	MUNICIPAL CORPORATION OF DELHI V/s SH. LAKHI RAM @ LAKHI (DECEASED) THROUGH LRS & ORS.	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER) SUKHDA(SUKHDA.17@GMAIL.COM)(0)(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT) SANJAY(PATHAKSANJAKUMAR@GMAIL.COM)(0)(RESPONDENT) CPWD(CPWD_DGW@NIC.IN)(0)(RESPONDENT)		
56	LA.APP.-78/2025 CM APPL. 20567/2025 CM APPL. 20568/2025 CM APPL. 20569/2025 CM APPL. 20570/2025	MUNICIPAL CORPORATION OFDELHI V/s SMT. SUNITA & ORS.	TAJINDER VIRDI	

	CM APPL. 20571/2025			
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER) SUKHDA(SUKHDA.17@GMAIL.COM)(0)(RESPONDENT) R K SHARMA (RK.SHARMA.ADV1@GMAIL.COM)(0)(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT) SANJAY(PATHAKSANJAKUMAR@GMAIL.COM)(0)(RESPONDENT) CPWD(CPWD_DGW@NIC.IN)(0)(RESPONDENT)		
57	LA.APP.-79/2025 CM APPL. 20574/2025 CM APPL. 20575/2025 CM APPL. 20576/2025 CM APPL. 20577/2025 CM APPL. 20578/2025	MUNICIPAL CORPORATION OF DELHI V/s RAGHUBIR SINGH & ORS.	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER) SUKHDA(SUKHDA.17@GMAIL.COM)(0)(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT) SANJAY(PATHAKSANJAKUMAR@GMAIL.COM)(0)(RESPONDENT) CPWD(CPWD_DGW@NIC.IN)(0)(RESPONDENT)		

NOTE:CM APPL.20368/2025 SHALL BE TAKEN UP ALONGWITH LA.APP.-88/2019 LISTED AT ITEM NO.13

COURT NO. 26
HON'BLE MS.JUSTICE NEENA BANSAL KRISHNA

NOTE: CRL.M.BAIL. 764/2025 SHALL BE TAKEN UP ALONGWITH CRL.A-428/2025 LISTED AT ITEM NO.06

COURT NO. 25
HON'BLE DR.JUSTICE SWARANA KANTA SHARMA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
74	W.P.(CRL)-1186/2022 CRL.M.A. 10737/2025	ASHOK SHARMA V/s CENTRAL BUREAU OF INVESTIGATION	SUSHIL KUMAR DUBEY, SUSHIL KUMAR DUBEY, MANU MISHRA	
		OTHER DETAILS OF ADVOCATES: SUSHIL KUMAR DUBEY(SUSHILKUMARDUBEY.ADV@GMAIL.COM)(9910920692)(PETITIONER) CENTRAL BUREAU OF		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-217-2013-A-0003) CRL.M.C. 4739/2014 FILED BY SAMEER SANDHIR (DISPOSED ON : 2015-05-12)

SUPPLEMENTARY CAUSE LIST

		INVESTIGATION(DLACBIDHC@GMAIL.COM){}(RESPONDENT) SUSHIL KUMAR (SUSHILDUBEY.ADV@GMAIL.COM)(9910920692)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM){0}(RESPONDENT) MANU MISHRA(MANUMISHRA.HNLU@GMAIL.COM)(9770774151)(RESPONDENT)	CRL.M.C. 1879/2017 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2017-07-12) CRL.M.C. 3679/2017 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2017-10-12) W.P.(CRL) 806/2019 FILED BY STATE (NCT OF GOVT. OF DELHI) (DISPOSED ON : 2025-02-06) CRL.M.C. 2571/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-05-06) BAIL APPLN. 2715/2019 FILED BY CHRISTIAN MICHEL JAMES (DISPOSED ON : 2021-04-22) BAIL APPLN. 2716/2019 FILED BY CHRISTIAN MICHEL JAMES (DISPOSED ON : 2021-04-22) CRL.M.C. 1082/2021 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2023-02-10) BAIL APPLN. 2586/2021 FILED BY CHRISTIAN MICHEL JAMES (DISPOSED ON : 2022-03-11) CRL.M.C. 3249/2021 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-14) CRL.REV.P. 132/2022 FILED BY SHRI AJIT SINGH BUBBER & ANR. (D. OF HEARING : 2025-04-14) W.P.(CRL) 2220/2022 FILED BY AIR COMMODORE NAVYATH SANTOSH, RETD. & ORS. (D. OF HEARING : 2025-04-16) CRL.M.C. 5902/2022 FILED BY GIACOMINO SAPONARO (D. OF HEARING : 2025-07-09) CRL.M.C. 5805/2022 FILED BY GIUSEPPE ORSI (D. OF HEARING : 2025-07-09) CRL.M.C. 5803/2022 FILED BY BRUNO SPAGNOLINI (D. OF HEARING : 2025-07-09) CRL.M.C. 5804/2022 FILED BY BRUNO SPAGNOLINI (D. OF HEARING : 2025-07-09) CRL.M.C. 5807/2022 FILED BY GIUSEPPE ORSI (D. OF HEARING : 2025-07-09) CRL.M.C. 6949/2022 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2024-07-31) CRL.M.C. 2456/2024 FILED BY CHRISTIAN JAMES MICHEL (D. OF HEARING : 2025-08-07) BAIL APPLN. 1338/2024 FILED BY CHRISTIAN JAMES MICHEL (DISPOSED ON : 2024-09-25) P.S.-FIR NO. :(CBI-217-2013-A-0003)	
NON-CONTENTIOUS CASES (FOR DIRECTIONS/ORDERS)				
75	CRL.M.C.-2314/2025	MR RAJ ARYAN AND ORS. V/s THE STATE NCT OF DELHI AND ANR.	SULACHA	
		OTHER DETAILS OF ADVOCATES: SULACHA(SULACHAPRASAD@GMAIL.COM)(8447837351)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NANAK PURA-31/2023)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
76	CRL.M.A. 10738/2025 In BAIL APPLN.-4249/2024(Disposed off case)	LAKSHAY JAIN V/s STATE GOVT OF NCT OF DELHI	RAJIV RAHEJA	
		OTHER DETAILS OF ADVOCATES: RAJIV RAHEJA(RRAJIV@GMAIL.COM)(9811826000)(PETITIONER) RAJIV RAHEJA(RRAJIV@GMAIL.COM)(9811826000)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) AKSHAY KUMAR(KUMARADVAKSHAY@GMAIL.COM)(9560705436)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-205/2023) BAIL APPLN. 3800/2023 FILED BY TANAY KHATTRI (DISPOSED ON : 2023-11-22) BAIL APPLN. 4028/2023 FILED BY GOURAV TOKAS (DISPOSED ON : 2024-01-31) BAIL APPLN. 3689/2023 FILED BY ABHISHEK MADHUSUDAN MITHAIWALA (DISPOSED ON : 2024-02-13) BAIL APPLN. 3690/2023 FILED BY KUNAL MADHUSUDAN MITHAIWALA (DISPOSED ON : 2024-02-13) BAIL APPLN. 1615/2024 FILED BY LAKSHAY JAIN (DISPOSED ON : 2024-10-22) BAIL APPLN. 4193/2023 FILED BY SUMIT FAGNA (DISPOSED ON : 2024-04-23) BAIL APPLN. 1397/2024 FILED BY TANAY KHATRI (DISPOSED ON : 2024-04-25) BAIL APPLN. 2097/2024 FILED BY GAURAV TOKAS (DISPOSED ON : 2024-09-12) BAIL APPLN. 2009/2024 FILED BY ANAND SINGH @ ANDY (DISPOSED ON : 2024-09-10) BAIL APPLN. 2155/2024 FILED BY GAURAV TOKAS

			(DISPOSED ON : 2024-06-26) BAIL APPLN. 2501/2024 FILED BY GAURAV TOKAS (DISPOSED ON : 2024-08-12) BAIL APPLN. 2517/2024 FILED BY TANAY KHATRI (DISPOSED ON : 2024-09-10) BAIL APPLN. 3177/2024 FILED BY LAKSHAY JAIN (DISPOSED ON : 2024-10-16) P.S.-FIR NO. :(CRIME AND RAILWAY-205/2023)
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NOTE: CRL.M.A.10525-26/2025 SHALL BE TAKEN UP ALONGWITH CRL.M.C.-2793/2022 LISTED AT ITEM NO.23
NOTE: CRL.M.A.10661/2025 SHALL BE TAKEN UP ALONGWITH CRL.REV.P.-725/2024 LISTED AT ITEM NO.54

COURT NO. 51
HON'BLE MS.JUSTICE TARA VITASTA GANJU

NOTE: "NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE: " PASSOVERS OF THE SUPPLEMENTARY LIST SHALL BE TAKEN UP AT 02:15 P.M.

NOTE:"ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM
WHILE APPEARING THROUGH VIRTUAL MODE, I.E.,**ENSURE THE VIDEO IS ON WHEN THE
MATTER IS TAKEN UP**, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/
DISTURBANCE.

COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR
FROM A PUBLIC PLACE."

NOTE: "REGULAR MATTERS WILL BE TAKEN UP EVERY THURSDAY AT 03:30 P.M."

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
93	MAC.APP.-228/2025 CM APPL. 20482/2025 CM APPL. 20483/2025 CM APPL. 20484/2025 CM APPL. 20485/2025	SH PRAMOD KUMAR AND ANR. V/s TATA AIG GENERAL INSURANCE COMPANY LTD. AND ORS.	MANISH MAINI	
		OTHER DETAILS OF ADVOCATES: MANNIE & ASSOCIATES(MANNLEXCHAMBES@GMAIL.COM)(9810522996)(PETITIONER) RUDRA (RUDRAKAHLON@GMAIL.COM)(0)(RESPONDENT) VAIIBBHAV SINGH(VAIIBBHAVSINGH@GMAIL.COM)(0)(RESPONDENT)		
94	MAC.APP.-229/2025 CM APPL. 20582/2025 CM APPL. 20583/2025	THE NEW INDIA ASSURANCE CO. LTD. V/s MAYUR	HIMANSHU BHUSHAN	

SUPPLEMENTARY CAUSE LIST

		OTHER DETAILS OF ADVOCATES: HIIMANSHU(HBHUSHAN.ADV@GMAIL.COM)(8800720510)(PETITIONER) VIRENDER (VIRENDERTRANSPORT17@GMAIL.COM)(0)(RESPONDENT) PARAMVIRNEGI(PARAMVIRNEGI72@GMAIL.COM)(0)(RESPONDENT)		
95	W.P.(C)-4441/2025 CM APPL. 20508/2025 CM APPL. 20509/2025 CM APPL. 20510/2025 CM APPL. 20511/2025	M/S CUSHMAN AND WAKEFIELD PROPERTY MANAGEMENT SERVICES INDIA PVT. LTD. V/s SHASHI RANJAN KUMAR & ANR.	ASHNA BHAGAT	
		OTHER DETAILS OF ADVOCATES: ASHNA BHAGAT(ASHNA.BHALLA@HOTMAIL.COM)(9818003925)(PETITIONER) ALOK JHA, AIGMTU(ALOK.JHA@SOMPROFACILITIES.COM, AIGMTU@GMAIL.COM)(0)(RESPONDENT)		
96	W.P.(C)-4442/2025 CM APPL. 20514/2025 CM APPL. 20515/2025	FCI MAZDOOR UNION ACTING THROUGH ITS GENERAL SECRETARY V/s UNION OF INDIA THROUGH THE SECRETARY MINISTRY OF LABOUR AND EMPLOYMENT	ASHUTOSH KUMAR SHUKLA	subject to office objection
		OTHER DETAILS OF ADVOCATES: THE LAWWINGS, ASHUTOSH KUMAR SHUKLA/ A.N. SINGH/ SHAKUNTALA/ SUBHASH SHARMA(AKS.THELAWWING@GMAIL.COM, ANSTHELAWWINGS@GMAIL.COM)(9958994429)(PETITIONER) MARK LEGAL, UNION OF INDIA, FCI(OFFICE@MARKLEGAL.CO.IN, UOIDHC@GMAIL.COM, CHAIRMAN.FCI@GOV.IN)(1123384193)(RESPONDENT) OM PRAKASH(OM_PRKASHMV@YAHOO.CO.IN)(0)(RESPONDENT)		
97	W.P.(C)-4443/2025 CM APPL. 20516/2025 CM APPL. 20517/2025 CM APPL. 20518/2025 CM APPL. 20519/2025	M/S CUSHMAN AND WAKEFIELD PROPERTY MANAGEMENT SERVICES INDIA PVT. LTD. V/s MANOJ OJHA & ANR.	ASHNA BHAGAT	
		OTHER DETAILS OF ADVOCATES: ASHNA BHAGAT(ASHNA.BHALLA@HOTMAIL.COM)(9818003925)(PETITIONER) ALOK JHA, AIGMTU(ALOK.JHA@SOMPROFACILITIES.COM, AIGMTU@GMAIL.COM)(0)(RESPONDENT)		
98	W.P.(C)-4444/2025 CM APPL. 20520/2025 CM APPL. 20521/2025	SH ANUJ MANN AND ORS. V/s GOVT OF NCT OF DELHI AND ANR	RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJIV AGGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) SANTOSH KUMAR TRIPATHI, SEAHAWK SECURITY(STANDINGCOUNSELGNCTD@GMAIL.COM, INFO@SEAHAWKSECURITY.SERVICES)(9868250806)(RESPONDENT)		

NOTE:CM APPL.20448/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -3799/2025 LISTED AT ITEM NO.60

NOTE:CM APPL.20512/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -3799/2025 LISTED AT ITEM NO.60

NOTE:CM APPL.20504/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -3800/2025 LISTED AT ITEM NO.61

COURT NO. 48
HON'BLE MS. JUSTICE MINI PUSHKARNA

NOTE: FOR MOVING 'ADJOURNMENT SLIP' PLEASE MAIL TO:

n.shubhankar@dhc.nic.in

MEETING LINK

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc2>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
71	CM APPL. 20595/2025 In RFA-806/2015	TRILOK CHAND SHARMA V/s VED PRAKASH WADHWA	R C RAJPUT, RAJEEV KAPOOR & COMPANY, RAJEEV KAPOOR	
		OTHER DETAILS OF ADVOCATES:		
72	CM APPL. 19618/2025 In RFA-278/2022	DURGESH PAUL SACHDEV & ORS. V/s M/S TRADE INTERNATIONAL HUF THROUGH ITS KARTA SHRI M.M. RAI KHANNA & ORS.	SUMAN CHAUDHARY, BHUPESH NARULA, PRANAV SARTHI, PRANAV SARTHI	
		OTHER DETAILS OF ADVOCATES: SEHRAWAT & JAKHARI LAW(SEHRAWATLAWOFFICE@GMAIL.COM)(9711118353)(PETITIONER) SEHRAWAT & JAKHARI LAW(SEHRAWATLAWOFFICE@GMAIL.COM)(9711118353)(PETITIONER) M/S TRADE INTERNATIONAL (SONJJAYKHANNA@GMAIL.COM)(9810731099)(RESPONDENT) BHUPESH NARULA(BHUPESHNARULA@GMAIL.COM)()(RESPONDENT) POOJA VERMA()(9818621577)(RESPONDENT) NARESH VERMA(VERMAESTATES98@GMAIL.COM)(8287693641)(RESPONDENT) KULBHUSHAN VERMA()(9818102846)(RESPONDENT) POOJA VERMA()(9818621577)(RESPONDENT) M/S TRADE INTERNATIONAL (SONJJAYKHANNA@GMAIL.COM)(9810731099)(RESPONDENT) NARESH VERMA(VERMAESTATES98@GMAIL.COM)(8287693641)(RESPONDENT) KULBHUSHAN VERMA()(9818102846)(RESPONDENT) ICON(INFO@ICONOFHUMANITY.COM)()(RESPONDENT) PRANAV (PRANAV.SARTHI@PARINAMLAW.COM)()(PETITIONER) ICON OF HUMANITY(INFO@ICONOFHUMANITY.COM)(9810260246)(RESPONDENT) ICON HUMANITY(INFO@ICONOFHUMANITY.COM)(9810260246)(PETITIONER) SEHRAWAT LAW OFFICE(SEHRAWATLAWOFFICE@GMAIL.COM)()(RESPONDENT) PRANAV SARTHI(PRANAVSARTHI@GMAIL.COM)(8826457307)(PETITIONER)		
73	W.P.(C)-4439/2025 CM APPL. 20503/2025	JAI PRAKASH V/s MUNICIPAL CORPORATION OF DELHI MCD & ORS.	RAUNAK GUPTA	
		OTHER DETAILS OF ADVOCATES: RAUNAK GUPTA/ MANISH KUMAR(ADVOCATE.RAUNAKGUPTA@GMAIL.COM)(9870589070)(PETITIONER) RAUNAK GUPTA/ MANISH KUMAR(ADVOCATE.RAUNAKGUPTA@GMAIL.COM)(9870589070)(PETITIONER) SANTOSH KUMAR TRIPATHI, SDM MEHRAULI, MCD(STANDINGCOUNSELGNCTD@GMAIL.COM, SDMMEHRAULI.DELHI@NIC.IN, CLOMCDHQ@GMAIL.COM)(9868250806)(RESPONDENT) BDO SOUTH, DC SOUTH, DCF WEST, UNION OF INDIA(BDOSOUTH@GMAIL.COM, DCSOUTH@NIC.IN, DCFWEST.GNCTD@GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SANTOSH KUMAR TRIPATHI, MCD, SDM MEHRAULI(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM, SDMMEHRAULI.DELHI@NIC.IN)(9868250806)(RESPONDENT) BDO SOUTH, DC SOUTH, DCF WEST GNCTD, UNION OF INDIA(BDOSOUTH@GMAIL.COM, DCSOUTH@NIC.IN, DCFWEST.GNCTD@GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		

74	W.P.(C)-4447/2025	SMT. SUNITA POPLI V/s MUNICIPAL CORPORATION OF DELHI & ANR.	KUMAR UTKARSH	
		OTHER DETAILS OF ADVOCATES: KUMAR UTKARSH(KUMARUTKARSHJI@GMAIL.COM)(9662778086)(PETITIONER) SANJEEV SABHARWAL, MCD(SOLICITOR6@GMAIL.COM, CLOMCDHQ@GMAIL.COM, ROHINI@MCD.NIC.IN)(0)(RESPONDENT)		
75	W.P.(C)-4449/2025 CM APPL. 20524/2025 CM APPL. 20525/2025	JEESHAN ALI V/s MUNICIPAL CORPORATION OF DELHI & ANR.	KAUSHAL KISHORE LAL GAUTAM	
		OTHER DETAILS OF ADVOCATES: K.K.L. GAUTAM(KKLG4DS@GMAIL.COM)(9871911183)(PETITIONER) DDA, MCD(DDACHAMBERHC@DDA.ORG.IN, CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
76	W.P.(C)-4450/2025 CM APPL. 20526/2025	ANITA DEVI V/s MUNICIPAL CORPORATION OF DELHI & ORS.	PANKAJ CHAWLA	
		OTHER DETAILS OF ADVOCATES: PANKAJ CHAWLA(PANKAJCHAWLA41@GMAIL.COM)(9810103302)(PETITIONER) SANGEETA BHARTI, MCD, UNION OF INDIA(SANGEETABHARTI@GMAIL.COM, CLOMCDHQ@GMAIL.COM, UIDHC@GMAIL.COM)(1123384193)(RESPONDENT) RESPONDENT()(9971453254)(RESPONDENT)		
77	W.P.(C)-4451/2025 CM APPL. 20565/2025 CM APPL. 20566/2025	ASHOK KUMARA AGGARWAL AND ANR V/s UNION OF INDIA AND ORS	VISHWENDRA VERMA	
		OTHER DETAILS OF ADVOCATES: VISHWENDRA VERMA(VERMA.VISHWENDRA@YAHOO.CO.IN)(9871704611)(PETITIONER) DDA, MCD, UNION OF INDIA(DDACHAMBERHC@DDA.ORG.IN, CLOMCDHQ@GMAIL.COM, UIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
78	W.P.(C)-4458/2025 CM APPL. 20608/2025	SARVJAN HITAY SARVJAN SUKHAY RASHTRAWADI PARTY (PROPOSED POLITICAL PARTY) THROUGH ITS NATIONAL PRESIDENT V/s ELECTION COMMISSION OF INDIA THROUGH ITS SECRETARY	GAURAV KUMAR	
		OTHER DETAILS OF ADVOCATES: NISHANT SANJAY KUMAR(ADVOCATENISHANT19@GMAIL.COM)(8668364705)(PETITIONER) ANKIT(ANKIT@AGARWALLAW.IN)(0)(RESPONDENT)		

NOTE:CM APPL.20427/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -1902/2015 LISTED AT ITEM NO.55
NOTE:CM APPL.20502/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -3103/2024 LISTED AT ITEM NO.37

COURT NO. 21
HON'BLE MR.JUSTICE VIKAS MAHAJAN

NOTE: SUPPLEMENTARY PASS OVER SHALL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST IS OVER.

NOTE: PARTIES SHOULD BE READY WITH SHORT SYNOPSIS IN THE FINAL HEARING/DISPOSAL MATTERS.

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

dhcanilkumar@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
74	BAIL APPLN.-4102/2024 CRL.M.(BAIL) 541/2025 WITH W.P.(CRL) 2896/2024	VEDPAL SINGH TANWAR V/s DIRECTORATE OF ENFORCEMENT	SUMER SINGH BOPARAI	
		OTHER DETAILS OF ADVOCATES: SUMER SINGH (SUMERSINGHBOPARAI@GMAIL.COM)(9560450308)(PETITIONER) DIRECTORATE OF ENFORCEMENT (DL.HC-ED@GOV.IN)(0)(RESPONDENT) SUMER SINGH BOPARAI(SUMERSINGHBOPARAI@GMAIL.COM)(9560450308)(PETITIONER) DIRECTORATE OF ENDORCEMENT(DL.HC-ED@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 8/2023) W.P.(CRL) 2896/2024 FILED BY VEDPAL SINGH TANWAR (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 8/2023)
75	W.P.(CRL)-2896/2024	VEDPAL SINGH TANWAR V/s DIRECTORATE OF ENFORCEMENT	SUMER SINGH BOPARAI	
		OTHER DETAILS OF ADVOCATES: SUMER SINGH (SUMERSINGHBOPARAI@GMAIL.COM)(9560450308)(PETITIONER) DIRECTORATE OF ENFORCEMENT (DL.HC-ED@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 8/2023) BAIL APPLN. 4102/2024 FILED BY VEDPAL SINGH TANWAR (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 8/2023)
FRESH MATTERS & APPLICATIONS				
76	CM APPL. 20489/2025 In W.P.(C)-4462/2023	RENUKA DEBI SHIKSHAK SHIKSHAN MAHAVIDYALAYA V/s NATIONAL COUNCIL FOR TEACHER EDUCATION AND ANR	RAVI KANT	
		OTHER DETAILS OF ADVOCATES: MAYANK MANISH AND RAVI KANT(MAYANKRAVILEGALOFFICE@GMAIL.COM)(9871522124)(PETITIONER) NATIONAL COUNCIL FOR TEACHER EDUCATION(NCTEINDHC@GMAIL.COM)()(RESPONDENT) MR. RAHUL MADAN() (9971030903)(RESPONDENT) MAYANK MANISH AND RAVI KANT(MAYANKRAVILEGALOFFICE@GMAIL.COM)(9871522124)(PETITIONER) NATIONAL COUNCIL FOR TEACHER EDUCATION(NCTEINDHC@GMAIL.COM)(0)(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
77	W.P.(C)-4457/2025 CM APPL. 20606/2025 CM APPL. 20607/2025	DR SANGEETA JAIN V/s SENIOR POST MASTER	G DHIVYASRI	
		OTHER DETAILS OF ADVOCATES: G. DHIVYASRI(DHIVYASRIGANAPATHY@OUTLOOK.COM)(9940203600)(PETITIONER) INDIA POST, UNION OF INDIA(SRPMKNHO-DL@INDIAPOST.GQY.IN)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		

NOTE:CM APPL.20444/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -2780/2025 LISTED AT ITEM NO.06

07.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 08
HON'BLE MR.JUSTICE SACHIN DATTA

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

sachin.sharma@dhc.nic.in

NOTE: ADMISSION MATTERS SHALL BE TAKEN UP IN THE PRE-LUNCH SESSION AND SUPPLEMENTARY MATTERS WILL BE TAKEN UP IN THE
POST LUNCH SESSION (02:30 P.M. ONWARDS)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES INVOLVING DIFFERENTLY-ABLED PERSONS				
108	W.P.(C)-4143/2025	GOVIND KUMAR DHURIYA & ORS. V/s UNION OF INDIA & ORS.	SIDDHARTH DUTTA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH DUTTA(SIDDUTT@INDIANLAWASSOCIATES.IN)(9810071722)(PETITIONER) UNION OF INDIA, OFFICE OF MR, RAILNET(UOIDHC@GMAIL.COM, OFFICEOFMR@GOV.IN, SECYRB@RB.RAILNET.GOV.IN)(0)(RESPONDENT) SANJAY ARORA, SORS MOCA, RAILNET(CP.SANJAYARORA@DELHIPOLICE.GOV.IN, SORS.MOCA@NIC.IN, DG.CRPF@RB.RAILNET.GOV.IN)(0)(RESPONDENT) RAILNET, CRPF(DG.RPF@RB.RAILNET.GOV.IN, DG@CRPF.GOV.IN)(0)(RESPONDENT)		
FRESH MATTERS & APPLICATIONS				
109	CM APPL. 20479/2025 In W.P.(C)-11367/2021	SURENDER KUMAR BANSAL & ANR. V/s UNION OF INDIA & ORS.	LALIT GUPTA, HETU ARORA SETHI, S.K SHARMA	
		OTHER DETAILS OF ADVOCATES: LALIT GUPTA(LGADVOCATES@GMAIL.COM)(9810355699)(PETITIONER) CENTRAL BUREAU OF INVESTIGATION(INFORMATION@CBI.GOV.IN)(24362755)(RESPONDENT) BUREAU OF IMMIGRATION(SUPPORT-BOI@MHA.GOV.IN)(26102622)(RESPONDENT) LALIT GUPTA (LGADVOCATES@GMAIL.COM)(9810355699)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) BHARAT (OFFICEOFBHARATHIRAJUCGSC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) LALIT GUPTA(LGADVOCATES@GMAIL.COM)(9810355699)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) DLACBIDHC(DLACBIDHC@GMAIL.COM)()(RESPONDENT) S.K. SHARMA(SKSADVOCATE@YAHOO.CO.IN)()(RESPONDENT) KUSH SHARMA(KUSHSHARMA84@GMAIL.COM)()(RESPONDENT) MS. LALIT MOHINI BHAT AND MS. HETU ARORA SETHI(MAIL@LAWLINKSOFFICE.COM)(9045513840)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(LGADVOCATES@GMAIL.CIN, DL.HC-ED@GOV.IN, BOI@MHA.GOV.IN,)(0)(RESPONDENT) S.K SHARMA(SKSHARMA@CANDIDLEX.COM)(9871588055)(RESPONDENT) HETU ARORA SETHI(HETUARORASETHIADV@GMAIL.COM)(9910904298)(PETITIONER) HETU ARORA SETHI(HETUARORASETHIADV@GMAIL.COM)(9910904298)(PETITIONER)		
110	W.P.(C)-4448/2025 CM APPL. 20522/2025 CM APPL. 20523/2025	MS. X THROUGH HER FATHER V/s STATE (NCT) OF DELHI	BINAY KUMAR PATRA	
		OTHER DETAILS OF ADVOCATES: KARNIK RAJAT(KARNIKRAJAT@GMAIL.COM)(9811074147)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		

NOTE:CM APPL.20441/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -3247/2021 LISTED AT ITEM NO.24

NOTE:CM APPL.20500/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -9094/2021 LISTED AT ITEM NO.10

NOTE:CM APPL.20486/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -3247/2021 LISTED AT ITEM NO.24

COURT NO. 31
HON'BLE MR.JUSTICE AMIT MAHAJAN

NOTE : ADVOCATES AND PARTIES IN PERSON ARE REQUESTED TO ADDRESS THE COURT AS 'SIR'
AND AVOID ADDRESSING AS 'MY LORD', YOUR LORDSHIP' OR 'YOUR HONOUR'.

NOTE: "REQUEST SEEKING ADJOURNMENT DUE TO NON AVAILABILITY OF COUNSELS/LAWYERS WILL BE
ENTERTAINED ONLY BETWEEN 10.15 AM TO 10.30 AM & 2.15 PM AND 2.30 PM (PRESENCE OF
COUNSELS FOR BOTH SIDES IS NECESSARY)."

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmpooja.dhc@gov.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
85	CRL.REV.P.-876/2023 CRL.M.A. 22705/2023	AWADH NATH TIWARI V/s GOVT. OFNCT OF DELHI	KESHAV RANJAN	
		OTHER DETAILS OF ADVOCATES: KESHAV RANJAN(KRANJAN.ADV@GMAIL.COM)(9899355615)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SONIA VIHAR-363/2020) BAIL APPLN. 2479/2021 FILED BY SUSHIL YADAV (DISPOSED ON : 2021-11-11) BAIL APPLN. 209/2022 FILED BY MANISH TIWARI (DISPOSED ON : 2022-10-14) P.S.-FIR NO. :(SONIA VIHAR-363/2020)
86	W.P.(CRL)-1242/2022 CRL.M.A. 10624/2022 CRL.M.A. 17443/2022 CRL.M.A. 17930/2022 CRL.M.A. 18958/2022 CRL.M.A. 19760/2024 WITH W.P.(CRL) 2970/2022	VINOD KUJMAR DANDONA & ORS. V/s UNION OF INDIA & ANR.	NEHA NAGPAL, NEHA NAGPAL, HARISH VAIDYANATHAN SHANKAR	
		OTHER DETAILS OF ADVOCATES: NEEHA NAGPAL(NN@NEEHANAGPAL.COM)(9810030834)(PETITIONER) UOI(UOIDHC@GMAIL.COM){}(RESPONDENT) VISHVENDRA TOMAR(VISHVENDRA@NEEHANAGPAL.COM){}(PETITIONER) NEEHA NAGPAL(OFFICE@NEEHANAGPAL.COM)(9810030834)(PETITIONER) UOI(UOIDHC@GMAIL.COM){}(RESPONDENT) PIYUSH BERIWAL(PIYUSH_BERIWAL@REDIFFMAIL.COM){}(RESPONDENT) HARISH VAIDYANATHAN SHANKAR(HVSCGCDHC@GMAIL.COM){}(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) VISH VENDRA(VISHVENDRA@NEEHANAGPAL.COM){}(RESPONDENT) NM LAW CHAMBERS(OFFICE@NMLAWCHAMBERS.IN){0}(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){0}(RESPONDENT) HARSISH VAIDYANATHAN SHANKAR(HVSCGCDHC@GMAIL.COM)(9810788606)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) VISHVENDRA(VISHVENDRA@NEEHANAGPAL.COM){}(RESPONDENT) NEHA NAGPAL(NEEHANAGPAL@GMAIL.COM)(9810030834)(PETITIONER)		
87	W.P.(CRL)-2970/2022 CRL.M.A. 26059/2022	ASHISH MITTAL V/s UNION OF INDIA AND ORS	SAUD KHAN	
		OTHER DETAILS OF ADVOCATES: TANVEER AHMED(TAMLAW.SHIKHAR@GMAIL.COM)(8930203102)(PETITIONER) TANVEER AHMED MIR(TAMLAW.SHIKHAR@GMAIL.COM)(8930203102)(PETITIONER) KARTIK VENU(TAMLAW.KARTIK@GMAIL.COM){}(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) SATISH AGGARWAL(SATISHAGGARWALA@GMAIL.COM){}(RESPONDENT) INF(INF.SFIO@NIC.IN){}(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SERIOUS FRAUD INVESTIGATION OFFICE MINISTRY OF CORPORATE AFFAIRS-MCA 1/52/2017) BAIL APPLN. 3643/2022 FILED BY DR. BINDU RANA (DISPOSED ON : 2023-01-20) BAIL APPLN. 251/2023 FILED BY ASHISH MITTAL (DISPOSED ON : 2023-05-03) P.S.-FIR NO. :(SERIOUS FRAUD INVESTIGATION OFFICE MINISTRY OF CORPORATE AFFAIRS-MCA 1/52/2017)

CONNECTED MATTERS (ANMM)				
88	CRL.M.C.-1040/2022 WITH CRL.M.C. 5944/2022 CRL.REV.P. 91/2023 CRL.REV.P. 180/2024 CRL.REV.P. 710/2023	MALINI ISRANI V/s ARJUN ISRANI & ORS.	AAKASH NAVAL, OM PRAKASH GULABANI, MEENAKSHI JOSHI	
		OTHER DETAILS OF ADVOCATES: NAVAL(CANNECT@NAVALANDASSOCIATES.COM)()(PETITIONER) MALINI ISRANI(MALINIISRANI@GMAIL.COM)(9717232191)(PETITIONER) DR. T.R. NAVAL(DRTRNAVAL@GMAIL.COM)(9910804662)(PETITIONER) AAKASH NAVAL(AAKASHNAVAL@NAVALANDASSOCIATES.COM)(9999424323)(PETITIONER) ANITA ISRANI()(9810002502)(RESPONDENT) ARJUN ISRANI()(9810096800)(RESPONDENT) OM PRAKASH GULABANI(OPGLLB@REDIFFMAIL.COM)(9811357500)(PETITIONER) MEENAKSHI JOSHI(MEENAKSHIJOSHI125@GMAIL.COM)(9871494890)(PETITIONER)		
89	CRL.M.C.-5944/2022 CRL.M.A. 23293/2022	MALINI ISRANI V/s THE STATE (NCT) OF DELHI AND ORS.	PRADEEP KUMAR MISHRA, MEENAKSHI JOSHI	
		OTHER DETAILS OF ADVOCATES: MALINI ISRANI(MALINISRANI@GMAIL.COM)(9717232191)(PETITIONER) ASHISH UPADHAYAY(ASHISHUPADHAYAY@GMAIL.COM)(9811215280)(PETITIONER) VED PRAKASH ISRANI(VED_ISRANI@YAHOO.COM)(9811141369)(RESPONDENT) DUSHYANT ISRANI(DUSHYANT_ISRANI@YAHOO.COM)(9971543561)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MEENAKSHI JOSHI(MEENAKSHIJOSHI125@GMAIL.COM)(9871494890)(PETITIONER)		
90	CRL.REV.P.-710/2023 CRL.M.A. 17347/2023 CRL.M.A. 4933/2024 CRL.M.A. 31946/2024 WITH CRL.REV.P. 180/2024	VED PRAKASH ISRANI V/s MALINI ISRANI	VIJAY KARI SINGH, GAGAN KUMAR, SOMMYA CHATURVEDI, GAGAN KUMAR, SOMMYA CHATURVEDI, VARUN GOSWAMI, MEENAKSHI JOSHI	
		OTHER DETAILS OF ADVOCATES: VIJAY KARI SINGH(VIJAYKARSINGH@GMAIL.COM)(9899090515)(PETITIONER) VED PRAKASH ISRANI(VED_ISRANI@YAHOO.CO.IN)(9811141369)(PETITIONER) MALINI ISRANI(MALINIISRANI@GMAIL.COM)(9717232191)(RESPONDENT) SANDEEP KUMAR(ATTRONEY.SANDEEPPKR@GMAIL.COM)(9015554433)(PETITIONER) ISRANI(VED_ISRANI@YAHOO.CO.IN)()(RESPONDENT) GAGAN KUMAR(ADVGAGANKUMAR6760@GMAIL.COM)(8851110500)(RESPONDENT) SOMMYA CHATURVEDI(ADV.SOMMYACHATURVEDI@OUTLOOK.COM)(9636157279)(RESPONDENT) VARUN GOSWAMI(VARUNLEGAL@YAHOO.CO.IN)(9810117465)(PETITIONER) VARUN GOSWAMI(VARUNLEGAL@YAHOO.CO.IN)(9810117465)(PETITIONER) VARUN GOSWAMI(VARUNLEGAL@YAHOO.CO.IN)(9810117465)(PETITIONER) MEENAKSHI JOSHI(MEENAKSHIJOSHI125@GMAIL.COM)(9871494890)(RESPONDENT)		
91	CRL.REV.P.-91/2023 WITH CRL.REV.P. 710/2023 CRL.REV.P. 180/2024	MALINI ISRANI V/s DUSHYANT ISRANI & ANR.	PRADEEP KUMAR MISHRA, GAGAN JAGLAN, MEENAKSHI JOSHI	
		OTHER DETAILS OF ADVOCATES: KARTIK JASRA(KARTIKJASRA@OUTLOOK.COM)(8076993996)(PETITIONER) MALINI ISRANI(MALINIISRANI@GMAIL.COM)(9717232191)(PETITIONER) PRADEEP MISHRA(PM18289@GMAIL.COM)()(PETITIONER) TANIA ISRANIKATHURIA(ISRANI.TANI@GMAIL.COM)(8766345116)(RESPONDENT) DUSHYANT ISRANI(DUSHYANT_ISRANI@YAHOO.COM)(9971543561)(RESPONDENT) GAGAN JAGLAN(GAGANJAGLAN13@GMAIL.COM)(9958324252)(PETITIONER) MEENAKSHI JOSHI(MEENAKSHIJOSHI125@GMAIL.COM)(9871494890)(PETITIONER)		
92	CRL.REV.P.-180/2024 CRL.M.A. 4048/2024 CRL.M.A. 4050/2024 WITH CRL.REV.P. 710/2023	MALINI ISRANI V/s SH. VED PRAKASH ISRANI	GAGAN KUMAR, SOMMYA CHATURVEDI, MEENAKSHI JOSHI	
		OTHER DETAILS OF ADVOCATES: NITIN AHLAWAT(ATTORNEYNITIN@YAHOO.COM)(9810185881)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VIJAY SINGH(VIJAYKARSINGH@GMAIL.COM)()(RESPONDENT) SOMMYA CHATURVEDI(ADV.SOMMYACHATURVEDI@OUTLOOK.COM)(9636157279)(PETITIONER) MEENAKSHI JOSHI(MEENAKSHIJOSHI125@GMAIL.COM)(9871494890)(PETITIONER)		

COURT NO. 24
HON'BLE MR. JUSTICE ANISH DAYAL

1. CASE MANAGEMENT/ MENTIONINGS SHALL BE FROM 10.30 A.M. TO 10.45 A.M. AND FROM 02.15 P.M. TO 02.30 P.M.
2. MENTIONINGS SHALL NOT BE ENTERTAINED AT ANY OTHER TIME.
3. PRESENCE OF COUNSELS FROM BOTH PARTIES IS NECESSARY FOR MENTIONING.
4. SUPPLEMENTARY PASSOVERS WILL BE TAKEN AT THE END OF SUPPLEMENTARY LIST.
5. DATES AT JOINT REQUEST CAN BE TAKEN FROM THE COURT MASTER AT 02.15 P.M.
6. FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO cmatishgoel@gmail.com
7. COUNSELS APPEARING IN COURT ARE TO GIVE APPEARANCE IN WRITING TO COURT STAFF, OR THROUGH GOOGLE FORM WITH THE HELP OF QR CODE, OR THROUGH THIS LINK

<https://docs.google.com/forms/d/1LT2a-F1Ya0wRtiLpk2n6md7Emm8QowmeXwoA0VRCtHY/edit?pli=1>

 AND THOSE ON VC SHOULD WRITE IN THE CHAT BOX.
8. CLICK HERE TO JOIN VC
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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES INVOLVING DIFFERENTLY-ABLED PERSONS				
95	CONT.CAS(C)-537/2025	KORE NIHAL PRAMOD V/s RACHNA SHAH	JATIN BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: RAJA CHOUDHARY (ADVSObTI.TARUN27@GMAIL.COM){0}(PETITIONER) SANJEEV(SANJEEVNARULA.CGSC@GMAIL.COM){0}(RESPONDENT)		
FRESH MATTERS & APPLICATIONS				
96	CONT.CAS(C)-86/2025	VANKAR AMRUT BHAI KANA BHAI & ANR. V/s SH GOVIND MOHAN SECERATRY & ORS.	ABHAY KUMAR BHARGAVA	
		OTHER DETAILS OF ADVOCATES: ABHAY KUMAR BHARGAVA(ABHAYBHARGAVA84@GMAIL.COM){9015543437}(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){0}(RESPONDENT)		
97	CONT.CAS(C)-536/2025 CM APPL. 20545/2025 CM APPL. 20546/2025	ADITI GROVER V/s RAHI GROVER	PRASHANT MENDIRATTA	
		OTHER DETAILS OF ADVOCATES: PRASHANT MENDIRATTA(PMLAWCHAMBERS@GMAIL.COM){9811182500}(PETITIONER) RAHI(RAHIO096@HOTMAIL.COM){0}(RESPONDENT)		
98	CONT.CAS(C)-538/2025 CM APPL. 20554/2025	VIPIN KUMAR V/s THE DIRECTOR FORENSIC SCIENCE LABORATORY & ANR.	SUMIT GOSWAMI	
		OTHER DETAILS OF ADVOCATES: SUMIT GOSWAMI(ADVOCATE.GOSWAMISUMIT@GMAIL.COM){7798111801}(PETITIONER) HRD(HRD@BIS.GOV.IN){0}(RESPONDENT) FORENSICDELHI(FORENSICDELHI@GMAIL.COM){0}(RESPONDENT)		
99	CONT.CAS(C)-539/2025 CM APPL. 20599/2025	RAJU TYAGI V/s ASHWINI KUMAR, COMMISSIONER, MUNICIPAL CORPORATION OF DELHI	MANISHA PARMAR	
		OTHER DETAILS OF ADVOCATES: KAPIL CHAUDHARY(KAPILCHAUDHARY9555@GMAIL.COM){9555424269}(PETITIONER) CLO MCD(CLOMCDHQ@GMAIL.COM){0}(RESPONDENT) HARISH(HARISHSHARMAMCD@GMAIL.COM){0}(RESPONDENT) SIDDHARTH (GUPTASIDDHARTH73@GMAIL.COM){0}(RESPONDENT)		

100	CM APPL. 20492/2025 In W.P.(C)-19577/2005	FOOD CORPORATION OF INDIA V/s UOI & ANR.	MR.VISHNU SHARMA (DHCLSC), S S AHLUWALIA, ATUL TN, SWETAN KUMAR, VARUN PRASAD, MOHIT SHARMA, OM PRAKASH	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()() WITHOUT GENERATE ()() WITHOUT GENERATE ()() WITHOUT GENERATE ()() OM PRAKASH(OM_PRKASHMV@YAHOO.CO.IN)(9810794902)(PETITIONER)		

COURT NO. 28
HON'BLE MR.JUSTICE AMIT SHARMA

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

mahendra.kadian@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
74	CRL.M.A. 10733/2025 In W.P.(CRL)-822/2025(Disposed off case)	YOGESH BANSAL V/s STATE OF NCT OF DELHI	SUNITA ARORA (DHCLSC), SUNITA ARORA	
		OTHER DETAILS OF ADVOCATES: VIVEK PUNIA (VIVEK_27@HOTMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VIVEK PUNIA (VIVEK_27@HOTMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VIJAY VIHAR-499/2013) BAIL APPLN. 910/2015 FILED BY YOGESH BANSAL @ KAKE (DISPOSED ON : 2015-05-25) BAIL APPLN. 1175/2016 FILED BY YOGESH BANSAL (DISPOSED ON : 2016-08-12) CRL.A. 379/2018 FILED BY YOGESH BANSAL @ KAKE (DISPOSED ON : 2023-05-16) W.P.(CRL) 2517/2023 FILED BY YOGESH BANSAL @ KAKE (DISPOSED ON : 2023-09-15) W.P.(CRL) 3225/2023 FILED BY YOGESH BANSAL @ KAKE (DISPOSED ON : 2023-11-23) W.P.(CRL) 2420/2024 FILED BY YOGESH BANSAL @ KAKE (D. OF HEARING : 2025-07-16) W.P.(CRL) 108/2025 FILED BY YOGESH BANSAL (DISPOSED ON : 2025-01-15) P.S.-FIR NO. :(VIJAY VIHAR-499/2013)

COURT NO. 32
HON'BLE MR.JUSTICE GIRISH KATHPALIA

NOTE 1 : ALL COUNSEL APPEARING THOURGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/DISTURBANCE.

NOTE 2 : COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

NOTE 3 : COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.

NOTE 4 : COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.

NOTE 5 : COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.

NOTE 6: THE BAIL APPLICATION CASES LISTED IN ADVANCE LIST SHALL BE TAKEN UP FIRST FOLLOWED BY SUPPLEMENTARY LIST.

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

manish.prasad@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
89	W.P.(CRL)-3126/2024 CRL.M.A. 30230/2024 CRL.M.A. 30231/2024 CRL.M.A. 34456/2024	DR ESWARA REDDY SANAPAREDDY V/s CENTRAL BUREAU OF INVESTIGATION	CHIRAG MADAN	
		OTHER DETAILS OF ADVOCATES: VIDULA (VARDHARMA@GMAIL.COM)(9717572932)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT) VARDHAMA CHAMBERS(VARDHARMA@GMAIL.COM)(8076414398)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-003-2022-A-0037) W.P.(CRL) 1409/2022 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2022-07-04) BAIL APPLN. 2202/2022 FILED BY DR. L. PRAVEEN KUMAR (DISPOSED ON : 2022-09-06) BAIL APPLN. 2262/2022 FILED BY S. ESWARA REDDY (DISPOSED ON : 2022-09-06) BAIL APPLN. 2371/2022 FILED BY ANIMESH KUMAR (DISPOSED ON : 2022-08-25) BAIL APPLN. 2620/2022 FILED BY MS. GULJIT SETHI @ GULJIT CHAUDHARY (DISPOSED ON : 2022-09-01) BAIL APPLN. 2580/2022 FILED BY GULJIT SETHI @ GULJIT CHAUDHARY (DISPOSED ON : 2022-08-30) BAIL APPLN. 2715/2022 FILED BY MS. GULJIT SETHI @ GULJIT CHAUDHRI (DISPOSED ON : 2022-09-15) BAIL APPLN. 2290/2022 FILED BY DINESH DUA (DISPOSED ON : 2022-09-06) P.S.-FIR NO. :(CBI-003-2022-A-0037)

NOTE: CRL.M.A.10509/2025 SHALL BE TAKEN UP ALONGWITH CRL.REV.P.-106/2022 LISTED AT ITEM NO.56

COURT NO. 22
HON'BLE MR. JUSTICE MANOJ JAIN

Meeting link

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc015>

Meeting number

2513 856 5993

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mjcourtmaster@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
93	CM(M)-648/2025 CM APPL. 20487/2025 CM APPL. 20488/2025	SONI GUPTA V/s GAURAV GARG	SUBEY SINGH PANWAR	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: S S PANWAR (SSPANWAR560@GMAIL.COM)(9312234919)(PETITIONER) RS GOSWAMI(RSGOSWAMIOFFICE@GMAIL.COM)(0)(RESPONDENT)		
94	CM(M)-649/2025 CM APPL. 20561/2025 CM APPL. 20562/2025	INDRANI BASU ROY V/s JAGABANDHU BANERJEE	AMRIK SINGH	
		OTHER DETAILS OF ADVOCATES: AMRIK SINGH(MAIL@LEGALFACTOTUM.COM)(8744000009)(PETITIONER) JBANERJEE(INFO@JBANERJEE.COM)(0)(RESPONDENT) JBANDHU(JBANDHU@YAHOO.COM)(0)(RESPONDENT) LEGAL FACTOTUM(MAIL@LEGALFACTOTUM.COM)(0)(RESPONDENT)		
95	EX.F.A.-9/2025 CM APPL. 19047/2025 CM APPL. 19048/2025	SHIVANGI GEETE V/s SHAILENDRA KUMAR GAUTAM AND ORS	RAJA RAM TRIPATHI	
		OTHER DETAILS OF ADVOCATES: RAJA RAM TRIPATHI(ADVOCATIAJUDEX@GMAIL.CO)(7827042851)(PETITIONER) MANOJ(MKRAIADVOCATE@GMAIL.COM)(0)(RESPONDENT) VIKAS (VIKASAHUJAADV@GMAIL.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
96	W.P.(C)-7531/2014	TATA POWER DELHI DISTRIBUTION LIMITED V/s DELHI METRO RAIL CORPORATION & ORS.	SUPRIYA JUNEJA, TARUN JOHRI	
		OTHER DETAILS OF ADVOCATES: TARUN JOHRI(GIRISH1985_UJT@YAHOO.CO.IN)(9818430743)(RESPONDENT)		
97	W.P.(C)-843/2017	SUNDER NAGAR ASSOCIATION V/s SOUTH DELHI MUNICIPAL CORPORATION AND ORS	PAWANJIT S BINDRA, MANISH KUMAR AND ASSO, SHYAM MOORJANI, RAJINDER MATHUR AND CO, NAKUL SACHDEVA, RAKESH MITTAL	
		OTHER DETAILS OF ADVOCATES:		
98	W.P.(C)-13795/2018 CM APPL. 53847/2018	ACTION COMMITTEE UNAIDED RECOGNIZED PRIVATE SCHOOL V/s NORTH DELHI MUNICIPAL CORPORATION AND ANR.	KAMAL GUPTA, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT)		

COURT NO. 16
HON'BLE MR.JUSTICE DHARMESH SHARMA

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faisal.zaki@dhc.nic.in

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MEETING NUMBER: 25127330441

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
42	FAO-90/2025 CM APPL. 20490/2025 CM APPL. 20491/2025	M S IMPERIAL HOLIDAY HOMES PVT LTD V/s TARA BISHT AND ORS	DHRUV SHARMA	
		OTHER DETAILS OF ADVOCATES: DHRUV SHARMA(DHRUV@AILEGAL.CO.IN)(858703045)(PETITIONER) KANWAL CHOUDHARY(KANWALCHOUDHARY@INDIATIMES.COM)(0)(RESPONDENT) KANWAL CHOUDHARY(KANWALCHOUDHARY@INDIATIMES.COM)(0)(RESPONDENT)		
43	FAO-91/2025 CM APPL. 20552/2025 CM APPL. 20553/2025	AJAY KUMAR GOYAL V/s SANJAY GOYAL NOW DECEASED THROUGH LEGAL HEIR ANJU GOYAL	SANJANA GUPTA	
		OTHER DETAILS OF ADVOCATES: EQUATOR LAW (RAKESHTANWAR.ADV@GMAIL.COM)(9953688652)(PETITIONER) ROHAN(ROHAN.GUPTA@ENLEX.CO.IN)(0)(RESPONDENT)		
44	FAO-92/2025 CM APPL. 20563/2025 CM APPL. 20564/2025	S.B. PODDAR V/s M/S REHABILITATIONS PLANTATION LTD & ORS.	HARISH KATYAL	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: LAW INTELLECT(ADV.KATYAL@GMAIL.COM)(9810256667)(PETITIONER) MDRPLPUNALUR(MDRPLPUNALUR@GMAIL.COM)(0)(RESPONDENT)		

NOTE:CM APPL.20527/2025 SHALL BE TAKEN UP ALONGWITH FAO-88/2025 LISTED AT ITEM NO.41

COURT NO. 29
HON'BLE MS.JUSTICE SHALINDER KAUR

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akhil.saxena@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
66	BAIL APPLN.-4755/2024	HITESH KUMAR V/s STATE GOVT. OF NCT OF DELHI	PRITISH SABHARWAL	
		OTHER DETAILS OF ADVOCATES: PRITISH SABHARWAL (PRITISHSABHARWAL11@GMAIL.COM) (9810264114)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SHAHDARA-43/2019) W.P.(CRL) 2042/2019 FILED BY DINCUR BAJAJ (DISPOSED ON : 2022-07-20) CRL.M.C. 4580/2024 FILED BY HITESH KUMAR (D. OF HEARING : 2025-08-05) BAIL APPLN. 2696/2024 FILED BY HITESH KUMAR (DISPOSED ON : 2024-09-04) P.S.-FIR NO. :(SHAHDARA-43/2019)
AFTER NOTICE MISC. MATTERS				
67	CRL.REV.P.-419/2020 CRL.M.A. 17972/2020	GURU NARAYAN MISHRA V/s CENTRAL BUREAU OF INVESTIGATION	RIZWAN	
		OTHER DETAILS OF ADVOCATES: SHASHANK SHEKHAR TIWARI(SHASHANKT42@GMAIL.COM)(8505990356)(PETITIONER) CENTRAL BUREAU OF INVESTIGATION(DLACBIDHC@GMAIL.COM)()(PETITIONER) DLACBIDHC(DLACBIDHC@GMAIL.COM)(7838078850)(RESPONDENT)		P.S.-FIR NO. :(CBI-55(A)/89-DLI)

NOTE: CRL.M.A.10531-32/2025 SHALL BE TAKEN UP ALONGWITH BAIL APPLN. 271/2024 LISTED AT ITEM NO.02

NOTE: CRL.M.A.10524/2025 SHALL BE TAKEN UP ALONGWITH CRL.L.P.-267/2024 LISTED AT ITEM NO.32

07.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 27
HON'BLE MR.JUSTICE RAVINDER DUDEJA

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cmnegi93@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
90	CRL.M.C.-4807/2024 CRL.M.A. 17984/2024	SHYAM NATH GANJU V/s STATE OF N.C.T. OF DELHI	NISHAANK MATTOO	
		OTHER DETAILS OF ADVOCATES: NISHAANK MATTOO(ADV.NISHAANKMATTOO@GMAIL.COM)(8800917722)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(MEHRAULI-368/2020)
FOR DIRECTION/ORDERS (CASES OF CONVICTS GRANTED BAIL BUT COULDN'T FURNISH SURETY BOND				
91	CRL.A.-16/2025	NARESH KUMAR JATAV V/s STATE OF NCT OF DELHI	FARAZ MAQBOOL (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: VIVEK PUNIA (VIVEK_27@HOTMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(INDERPURI-219/2018)

HIGH COURT OF DELHI
05.04.2025.

REGISTRAR (LISTING)

07.04.2025

SUPPLEMENTARY LIST

ROOM NO. 104, FIRST FLOOR, BLOCK-A
BEFORE MS. PANNA DUTTA, REGISTRAR
(PHYSICAL HEARING COURT)

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc11>

PLEASE PROVIDE YOUR APPEARANCE IN CHAT BOX WITH ITEM NO.

ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD ARE REQUESTED TO KEEP THEIR MIC MUTE AND WEBCAM IN OFF MODE.

[NOTE:IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT, MR. VIJENDER KUMAR (PH:-9871782471) READER TO MS. PANNA DUTTA, REGISTRAR]

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
27	CM APPL. 20594/2025 In EFA(OS)-23/2024	SUNIL KUMAR & ANR. V/s NAVEEN KUMAR GUPTA & ORS.	SANJAY RATHI, AAYUSH MALHOTRA	
		OTHER DETAILS OF ADVOCATES:		
